

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 170/00764/2017

DATED THIS THE 07TH DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Sri Gaurav Singh Bhau,  
S/o Sri B.S. Bhau,  
Aged about 38 years,  
Working as Senior Section Engineer (Signal),  
S.W. Railway at Whitefield. ....Applicant

(By Advocate Shri K. Shivakumar)

V/s.

1. Union of India,  
Rep. by General Manager,  
South Western Railway,  
Hubli.

2. Principal Chief Signal & Telecommunication Engineer,  
South Western Railway,  
Gadag Road,  
Hubli.

3. Principal Chief Personnel Officer,  
South Western Railway,  
Gadag Road,  
Hubli. ....Respondents.

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Both sides submit that the benefits prayed for by the applicant had been given to him by the respondents. Therefore,

the OA has now become infructuous.

2. OA disposed of as infructuous. No order as to costs.

(DINESH SHARMA)  
MEMBER(A)

(DR K.B. SURESH)  
MEMBER(J)

vmr.

Annexures referred to by the Applicant in OA.764/2017

Annexure A-1: Copy of the Office order dated 21.11.2017.

Annexure A-2: Copy of the Office order dated 30.11.2017.

Annexure A-3: Copy of the Representation dated 28.11.2017.

Annexure A-4: Copy of the Railway Board letter dated 10.6.2014.

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